

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 18
CP No. (IB)- 03/95/JPR/2023
Under Section 95 of IBC, 2016

In the matter of:

Bank of Maharashtra

... Applicant/Creditor

Versus

Mrs. Saroj Gupta (PG to CD-Maa Santoshi Marbels Pvt. Ltd.)

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Jitendra Chaudhary, Adv.

For the Respondent : Karan Pratap Singh, Adv.

ORDER

List the matter on 20.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 22, 2024